

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 242
CP-431(ND)2017

IN THE MATTER OF:

Vinod Kumar Sharma & Ors

... **Applicant/Petitioner**

Versus

Suryansh Buildwel (P) Ltd.

... **Respondent**

Under Section: 241-242 Comp. Act.

Order delivered on 02.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sumit Kaushik, Adv. Jugal Bagga, Adv.
Charan Khatana, Adv. Esha Sharma

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 19.04.2024.

Sd/-
(COURT OFFICER)